

HIGH COURT OF SIKKIM  
Record of Proceedings

**CRP No. 6 of 2017**

SEM SODEUN WANGDI

PETITIONER (S)

VERSUS

MEENA LAMA AND OTHERS

RESPONDENT(S)

**Date: 03.07.2018**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI,  
ACTING CHIEF JUSTICE**

- For Petitioner(s) : Mr. A. Moulik, Sr. Advocate with Mrs. K.D. Bhutia and Mr. Ranjit Prasad, Advocates.
- For Respondents No.1-13 : Mr. N. Rai, Sr. Advocate (Legal Aid Counsel) with Ms Tamanna Chhetri and Ms. Malati Sharma, Advocates.
- For Respondents No.14-18 : Mr. J.B. Pradhan, Addl. Advocate General with Mr. Thinlay Dorjee Bhutia, Govt. Advocate.

ORDER

Learned Counsel for the Petitioner seeks to withdraw the Petition with liberty to file afresh.

Not opposed.

Considered and ordered accordingly.

Accordingly, the Petition stands disposed of as also the Interlocutory Applications.

**Acting Chief Justice  
03.07.2018**

Index : Yes / No  
Internet : Yes / ~~No~~

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